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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1902/2023 and CM APPL.7241/2023
ISTORE DIRECT TRADING PRIVATE LIMITED.....Petitioner
Through:
versus

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

....Respondent

Through: Mr. Adit S. Pujari and Mr. Zeeshan

Thomas, Advs.

Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshi, Mr. K.V. Vibu Prasad, Advs. for intervenors

(through v/c)

CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA
ORDER

- 1. The matter could not be taken up today due to paucity of time.
- 2. List on 26.08.2025.

By Order

Court Master

MARCH 17, 2025/cl